

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 253 of 2019**  
**&**  
**I.A. No. 995 of 2019**

**IN THE MATTER OF:**

**Ilam Chand Kamboj**

**...Appellant**

**Versus**

**M/s. ANG Industries Ltd.**

**...Respondent**

**Present**

**For Appellant:           None**

**For Respondent:       None**

**ORDER**

**31.07.2019**       Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 02<sup>nd</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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